

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, KOLKATA**



R.A./350/00027/2016

Dated: 14.02.2020

O.A./350/00859/2013

M.A./350/447/2016

**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. N. Chatterjee, Administrative Member**

**MAMON SARKAR**

..... Applicant.

**Versus**

**EASTERN RAILWAY**

..... Respondents.

**For the applicant : None**

**For the respondents : None**

**O R D E R (Oral)**

**Per : Bidisha Banerjee, Judicial Member**

None appeared on behalf of the applicant despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. Accordingly, the RA., OA., and MA. are dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

**(Dr. N. Chatterjee)  
Administrative Member**

**(Bidisha Banerjee)  
Judicial Member**